32.72

सेवा में, अवर सचिव, स्थापना शाखा, बिहार विधान सभा, पटना ।

विषय :- चल-अचल संपत्ति तथा दायित्वों की विवरणी के संबंध में । महोदय,

सभा सिचवालय के कार्यालय आदेश संख्या- 1स्था०-36/2021-246, दिनांक- 20.01.2023 के आलोक में मैं दिनांक 23/01/2023 को ही अपने चल-अचल संपत्ति तथा दायित्वों की विवरणी विहित प्रपत्र में संलग्न कर अधोहस्ताक्षरी के कार्यालय में प्राप्त करा दिया था, परन्तु आज दिनांक 27/02/2023 को स्थापना शाखा द्वारा चल-अचल संपत्ति तथा दायित्वों की विवरणी अप्राप्त होने की सूचना देने के उपरान्त पुन: मैं अपने चल-अचल संपत्ति तथा दायित्वों की विवरणी विहित प्रपत्र में संलग्न कर रहा हूँ।

अतएव अनुरोध है कि संलग्न विवरणी को अग्रतर कार्रवाई हेतु ग्रहण करने की कृपा की जाय।

विश्वासभाजन,

(मनीष कुमार)

सहायक,

बिहार विधान सभा, पटना ।

75005

## **Declaration or Assets and Liabilities**

2022

Year2025
I, Manish Kumar son/daughter/wife of Shri Baiju Prasad Singh
aged48 (Approx) Years, belonging to Administrative Cadre
service and presently working as Assistant, Bihar Legislative Assembly, Patna
given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my
spouse and dependants*:

## A <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

SI. No		Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	Rs 12,500/-	Rs 5,000/-	Nil	Nil	Nil
(ii)	Deposits ir Banks, Financial Institutions And Non-Banking Financial Companies		Nil	Nil	Nil	Nil
(iii)	Bonds, Debentures and shares in Companies	I IC Money Dive of De	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Nil	Nil	LIC Marriage endut Policy of Rs1.00,000/-	LIC Education Annuity Policy of Rs1,00,000/-	Nil
(v)	Motor Vehicles (details of make, etc.)	(1) Tata Tiago bearing Reg. No BR01DJ9673 of Year Oct, 2017 (2) Honda Shine bearing Reg. No BR01BN 6329 of year 2004	Nil			
(vi)	Jewellery (give details of weight and value)	Gold 70 gm (Approx) of Rs4,06,000/- (Approx)	Gold-280 gm (Approx) of Rs16,24,000/- (Approx) Silver- 1000gm (Approx) of Rs72,000/- (Approx)	Nil	Nil	Nil
(vii)	Other assets, such as values of claims / interests	Nil	Nil	Nil	Nil	Nil

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## B <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Si. No.	Description	Self	Spouse name (s)		Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Siddbi Datri Nil	Mritunjay Bhardwaj Nil	Nil
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	A Residential Flat bearing No603, Devendra Residency, K bagh main Raod, Patna. (joint ownership) 950 Sq.ft.	Nil	Nil	Nil	Nil
(v)	Other (such as interest in property)	Share in Ancestral Property as per HUF. (Till date share is not defined)	Nil	Níl	Nil	Nil

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

	Financial Institutions(s) / Department (s)	Amount outstanding as on 31.12.2022
(i) Loans from Banks	State Bank Of India, Boring Road, Patna	1,82,915.46
(ii) Loans from financial institutions	Nil	NiI
(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
(b) dues to departments dealing with supply of water	Nil	Nil
(c) dues to departments dealing with supply of electricity	Nil	Nil
	(ii) Loans from financial institutions  (iii) Government Dues: (a) dues to departments dealing with government accommodation  (b) dues to departments dealing with supply of water  (c) dues to departments dealing with	(i) Loans from Banks State Bank Of India, Boring Road, Patna  (ii) Loans from financial institutions Nil  (iii) Government Dues: (a) dues to departments dealing with government accommodation  (b) dues to departments dealing with supply of water  (c) dues to departments dealing with

	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed Give also Permanent Account Number (PAN)]	53,776/ Assessment Year 2022-23 PAN No AOCPK2816E	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [ Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

C Personal Detail		
GPF/CPF/PRAN No.	:-	PTS/BLA- 1267
Gender	Œ	M (M/F)
Date of Birth	:-	0 2 0 8 1 9 7 4 (DD/MM/YYYY)
Class/Group	<u>:-</u>	B (A/B/C)
Cadre	:-	Administrative
		(Full Name e.g. B.A.S Bihar Administrative Service,
		B.S.S.:- Bihar Secretariat Service etc.)
Home District	;-	VAISHALI

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Signature:

Name of Employee: Manish Kumar

Place: Patna

Designation: Assistant

Date: 27/02/2023

Department:

Bihar Legislative Assembly, Patna

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.